

देवेन्द्र कुमार निम  
संयुक्त सचिव

**Devendra Kumar Nim**  
Joint Secretary



राष्ट्रीय मानव अधिकार आयोग  
मानव अधिकार भवन, सी-ब्लॉक,  
जीपीओ कम्प्लेक्स, आईएनए, नई दिल्ली-110 023 भारत  
**NATIONAL HUMAN RIGHTS COMMISSION**  
Manav Adhikar Bhawan, C-Block,  
GPO Complex, INA, New Delhi-110 023 India

D. No. R/16/3/2024 PRPP(RU-5)

30<sup>th</sup> November, 2024

**Subject:** Invitation to collaborate with the National Human Rights Commission (NHRC), India.

**Sir/ Madam,**

The National Human Rights Commission (NHRC), India, a statutory body constituted under the Protection of Human Rights (PHR) Act, 1993, is mandated to protect and promote the human rights of every human being in the country. To fulfill this mandate, the Commission undertakes various activities such as internships, collaborative moot court competitions, and training programmes, research studies, core group meetings, open house discussions, conferences, seminars, and workshops on important human rights issues. This is done in partnership with universities and colleges, academic and research institutions, autonomous bodies, and NGOs/ CSOs, to protect and promote the civil, political, socio-economic and cultural rights of all.

2. As a part of our ongoing efforts to raise awareness and foster collaboration in the field of human rights, the NHRC is inviting you to participate in our outreach programmes. This outreach initiative aims to engage academic institutions, researchers, NGOs/ CSOs and students to enhance understanding and promote discourse on various dimensions of human rights. Through interactive sessions, workshops, and seminars, we aim to facilitate meaningful dialogue, exchange of ideas, and share knowledge on various themes ranging from civil, political, economic, social, and cultural rights.

3. We believe that your university/ institution/ organization, with its commitment to building a just society, would be a valuable partner in our efforts to protect and promote human rights.

4. You are requested to kindly have a look at various programmes of the Commission (Annex) and also circulate this among relevant people working with you. The Commission regularly updates the official website (<https://nhrc.nic.in/>) with information on opportunities for collaborations and training programmes, which you and your colleagues may like to see for further details.

Yours faithfully,

[ **Devendra Kumar Nim** ]

**Enclosed:** As above

1. **Vice Chancellor** (all Universities)
2. **Director** (all National Law Universities)
3. **Director** (all IITs, NITs, IIITs, IISER)
4. **Director** (All IIMs)



## Annex

### Collaborative Activities sponsored by the National Human Rights Commission

1. **Research Studies:** The National Human Rights Commission promotes projects which are focused on applied and action-based research. The aim is to translate the research findings into an action plan to protect and promote human rights- civil and political as well as economic, social and cultural rights. To fulfill this mandate, the Commission invites Expressions of Interest (EoI) from reputed research institutions, universities, and recognized NGOs championing the cause of human rights. These EoIs are for undertaking research projects/ studies on specified themes. The Commission offers financial assistance of up to Rs. 7.5 lakhs for short-term projects (up to the period of 6 months), and Rs. 15 lakhs for long-term projects (up to the period of 1 year). The guidelines for sponsoring research projects can be found at [https://nhrc.nic.in/sites/default/files/Guidelines\\_for\\_Sponsoring\\_Research\\_Projects.pdf](https://nhrc.nic.in/sites/default/files/Guidelines_for_Sponsoring_Research_Projects.pdf).

2 . **Conferences/ Seminars/ Workshops:** The Commission organizes collaborative conferences/ seminars/ workshops on various human rights issues, and provides financial assistance to the universities/ colleges/ institutions, autonomous bodies, NGOs, etc. to organize them. The guidelines for organizing these collaborative programmes can be found on <https://nhrc.nic.in/training-&-research/training-programmes/training-guidelines>.

3 . **Internships:** The National Human Rights Commission is mandated to promote human rights literacy and awareness vide Section 12 (h) of the Protection of Human Rights Act, 1993. With a view to spreading awareness among university and college students about the need for the protection and promotion of human rights, the Commission has been organizing 'Summer and Winter internship programmes' since 1998 and 2000 respectively. The selected interns who successfully complete the programme receive a stipend of Rs. 12,000/- along with the other awards. The details are mentioned below.)

i.) **Summer Internship Programme (SIP):** The Summer Internship Programme is a one-month programme organized from May to June every year.

ii.) **Winter Internship Programme (WIP):** The Winter Internship Programme is a one-month programme organized from December to January every year

iii.) **Online Short-Term Internship (OSTI)** — In addition to the regular summer and winter internship programmes, NHRC also offers opportunities throughout the year for students from various educational backgrounds to intern with the Commission on a short-term basis for a period of 15 days. The selected interns who successfully complete the internship receive a stipend of Rs. 2,000/-. During the internship, the students are exposed to the functioning of various divisions of the Commission. They have interactive sessions with officials of the Commission as well as with experts across various domains of human rights. They are also made aware of the process of complaint redressal, and are encouraged to interact with the complainants.

4 **Moot Courts competition:** The Commission has been organizing collaborative Moot Court Competitions since 2013 in collaboration with various Law Universities/ colleges across India, for which the Commission provides financial assistance to the host Institution.

5 **Training Programmes:** The Commission conducts collaborative training



programmes spanning one to three days with different academic institutes like Central Universities/ colleges/ Administrative Training Institutions (ATIs)/ Police Training Institutes (PTIs)/ Judicial Training Institutes (JTIs) on human rights - related issues. These programmes aim to foster research, extend outreach, and promote the implementation of various aspects of human rights. The guidelines for organizing these collaborative programmes can be found on <https://nhrc.nic.in/training-&-research/training-programmes/training-guidelines>.

6. **Visit to the Commission:** The National Human Rights Commission organises half-day visits for students & faculty members of different schools, universities and institutions, which gives them the opportunity to witness the functioning of the apex human rights body of the country. These in-person interactions provide the students with the opportunity to engage in meaningful discussions with the officials at the Commission.

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